

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.1510**  
TO BE ANSWERED ON THE 3<sup>RD</sup> MAY, 2016

**INSURANCE SCHEME FOR COFFEE, TOBACCO AND RUBBER**

1510. SHRI MAHEISH GIRRI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is considering to introduce a market based insurance scheme for such crops as coffee, tobacco and rubber; and
- (b) if so, the details thereof, along with the time by which the said insurance scheme is likely to be implemented in the country?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI MOHANBHAI KUNDARIYA)

(a): Department of Commerce, Ministry of Commerce & Industry has devised a "Market-linked Revenue Insurance Scheme for Plantation Crops" (RISPC) for protecting the farmers of plantation crops against losses arising from both fluctuations in yield as well as prices. The scheme is devised to protect growers from anticipated revenue losses caused by fall in international/domestic prices, adverse weather parameters, or failure of crop.

(b): RISPC is to be implemented on pilot basis in 7 selected Districts/Blocks for two years with sharing of insurance premium by Government of India, State Governments and growers in the ratio of 75 : 15 : 10. The scheme has been shared with the State Governments for their 15% contribution towards insurance premium.

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